

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:871

ANSWERED ON:16.07.2014

BASIC FACILITIES FOR SLUM DWELLERS

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**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether a large percentage of slum population in the country lives without access to basic facilities/amenities including clean drinking water, toilets, sewage disposal, etc and if so, the details thereof;
- (b) the number of households living in slums, city and State/UT-wise and the number of such households without basic facilities along with the number of Scheduled Castes/Scheduled Tribes households, State/UT-wise;
- (c) the details of the schemes/programmes run by the Government to provide basic facilities/amenities to the slum dwellers; and
- (d) the details of the funds allocated for the purpose and the targets fixed and achieved as a result thereof during each of the last three years and the current year, city, State/UT-wise?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION ( SHRI M. VENKAIAH NAIDU)

(a) : As per "Census 2011, main amenities available in the slum areas are as under:

# 66% households are having latrine facility within the premises. 34% households have no latrine facility.

# More than 90% slum households use electricity as main source of lighting.

# 74% households use tap water, 3% well water, 20.3% hand pump/tube well and 2.8% use other source of drinking water.

# 67% slum households have a bathroom, 15% have enclosures for bathing without roof and 19% slum households have no bathroom.

(b) : The State/UT wise detailed information is in Annexure I, II, III, IV and V. Information on amenities for Scheduled Caste and Scheduled Tribe in slums is not published in Census 2011.

(c) : Government, at present, is implementing Rajiv Awas Yojana (RAY), as a Centrally Sponsored Scheme, for providing houses alongwith basic civil and social infrastructure for slum dwellers and urban poor. Under the Scheme, Government provides central assistance to the extent of 50% to 75% with cost upper ceilings depending upon size of City and 80% assistance is provided for Cities in North-Eastern States and Special Category States. A total of 1,20,912 houses have been sanctioned, of which 1,154 houses have been completed, 19 out of 35 Slum Free City Plan of Action (SFCPoA) received from 13 States have been accepted by this Ministry.

Government has also extended the period of Basic Services to the Urban Poor (BSUP) and integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for completing the ongoing works sanctioned till March 2012. 8,15,786 houses have been completed out of 14,42,187 sanctioned houses till now.

(d): The details are at Annexure-VI.